

**HIGH COURT OF SIKKIM
GANGTOK**

No.242/HCS

Dated: 05.08.2019

OFFICE ORDER

The Hon'ble High Court of Sikkim has been pleased to make the transfer and posting of the following Judicial Officers in the cadre of Sikkim Superior Judicial Service:

Sl. No.	Name of the Judicial Officer	Present place of posting	Place to be posted
1.	Mr. Suraj Chettri	Member Secretary, Sikkim State Legal Services Authority, Gangtok	District & Sessions Judge (North) at Mangan with additional charge of the Court of District & Sessions Judge (Special Division-I) at Gangtok.
2.	Mr. Sonam Palden Bhutia	District & Sessions Judge (North) at Mangan with additional charge of the Court of District & Sessions Judge (Special Division-I) at Gangtok.	Member Secretary, Sikkim State Legal Services Authority, Gangtok

The above Judicial Officers shall join their respective place of posting on 12.08.2019.

In supersession of Office Order No.54/HCS dated 26.04.2019 Mr. Suraj Chettri, after joining as District & Sessions Judge, North at Mangan shall hold the court of District & Sessions Judge, North at Mangan on the first and last Monday of every month.

Mr. Sonam Palden Bhutia, District & Sessions Judge (North) at Mangan and in-charge of the Court of District & Sessions Judge (Special Division-I) at Gangtok shall pronounce judgments/pass orders in all matters in which final arguments have been heard by him before joining the new place of posting.

By order,

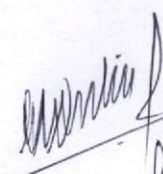
Sd/-
(N.G. Sherpa)
Registrar General

Memo No.:V(58)Confdl./HCS/5950-5990

Dated: 05.08.2019

Copy to:

1. Mr. Suraj Chettri, District & Sessions Judge, North at Mangan and In-charge District & Sessions Judge (Special Division-I) at Gangtok.
2. Mr. S.P. Bhutia, Member Secretary, Sikkim State Legal Services Authority, Gangtok.
3. The Principal Secretary to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
4. The Addl. Registrar-cum-PPS to Hon'ble the Judge, High Court of Sikkim, Gangtok.
5. The P.S to Hon'ble Judge, High Court of Sikkim.
6. The Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
7. The Additional Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
8. The Chief Secretary, Government of Sikkim, Gangtok.
9. The Additional Chief Secretary -cum- Principal Secretary, Home Department, Government of Sikkim, Gangtok.
10. The District & Sessions Judge (West) at Gyalshing.
11. The District & Sessions Judge (East) at Gangtok.
12. The District & Sessions Judge (South) at Namchi.
13. The Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim, Gangtok.
14. The Director, Sikkim Judicial Academy and District & Sessions Judge (Spl. Div.-II)I/C at Gangtok.
15. The Addl. Director, Sikkim Judicial Academy.
16. The Officer on Special Duty, High Court of Sikkim.
17. The Chief Judicial Magistrate-cum- Civil Judge (East) at Gangtok and Chief Judicial Magistrate-cum- Civil Judge (North) In-charge at Mangan.
18. The Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division (North) at Mangan.
19. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok & Civil Judge-cum-Judicial Magistrate, Rangpo and Rongli Sub-Divisions (I/C) East Sikkim.
20. The Civil Judge-cum-Judicial Magistrate (South) at Namchi, Chief Judicial Magistrate-cum-Civil Judge (South) at Namchi (I/C) and Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division, South Sikkim.
21. The Civil Judge-cum- Judicial Magistrate (West) at Gyalshing and Chief Judicial Magistrate, West at Gyalshing (I/C).
22. The Civil Judge-cum- Judicial Magistrate, Soreng Sub-Division, West Sikkim and Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division, South Sikkim (I/C).
23. Civil Judge-cum-Judicial Magistrate, North Sikkim.
24. The District Magistrate (East) at Gangtok.
25. The District Magistrate (West) at Gyalshing.
26. The District Magistrate (North) at Mangan.
27. The District Magistrate (South) at Namchi.
28. The Special Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
29. The Addl. Secretary, Home Department, Government of Sikkim for publication in Government Gazette.
30. The General Secretary, Bar Association of Sikkim, Gangtok.
31. The General Secretary, Namchi Bar Association, South Sikkim, Namchi.
32. All Section Incharge, High Court of Sikkim, Gangtok.
33. The Computer Cell, High Court of Sikkim, Gangtok.
34. Notice Board,
35. Guard file &
36. File.


05-08-19
Registrar